NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 46/08	IA 81/17 in TP 13/16	For Hearing on IA 81/17	397/398	Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM
1- SAIDHAR AA . A.M.	Counsel for R11, R12 Am Jons
2. MANIK B.T. 8105874004 thiru g thirug.	Advocate of the petitions Man
3. SRINANDAN. K 7299914774	Advocate for Respondent
H. Perikal. K. Agun 9341210037	Adv. for R.283

Counsel for petitioner is present. IA 81/17 is listed today for orders. Counsel for petitioners reported that he has filed rebuttal submissions on behalf of petitioner No.2 in the main petition. IA 81/17 is again listed for orders on 12.10.2017.

MEMBER (J)

MEMBER (T)